

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF NOVEMBER-2013

DATE OF HEARING 11.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	751881/05	Opp. No. AMD-718038	M/s. Cipla Limited, Mumbai / M/s. Jasani & Company, Rajkot V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	862967/07	Opp. No. AMD-223234	M/s. Doneria Engineering Company Ltd., Agra / M/s. S. K. Agarwal & Company, Agra V/S M/s. Bajarang Foundry, Rajkot / M/s. Raval & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 12.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2053908/05	Opp. No. AMD-787529	M/s. G. D. Bansal & Associates, Jaipur V/S Mr. Kiran J. Mehta, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-06
2.	625948/29	Opp. No. AMD-189868	M/s. Shyam Sunder Industries Pvt. Ltd., Hisar	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of	

			/ Mr. Arun Malhotra, Hisar V/S M/s. Assam Edible Oils Ltd., Newai (Raj.) / Mr. G. D. Bansal, Jaipur		Trade Marks	
--	--	--	--	--	-------------	--

DATE OF HEARING 13.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	736047/24	Opp. No. AMD-228254	M/s. Zeba Home Private Limited, Mumbai / M/s. AZB & Partners, Mumbai V/S M/s. Krishna Terine Pvt. Ltd., Surat / M/s. Superfastaction Regn. Service, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	653765/24	Opp. No. AMD-206320	M/s. Bansi Sarees, Surat / M/s. Superfastaction Regn. Service, Surat V/S M/s. Bansi Art & Print Pvt. Limited, Surat / M/s. Arjun T. Bhagat & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	616256/25	Opp. No. AMD-209137	M/s. Omax Synthetics Private Limited, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Qmax Appearals, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 18.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	741145/05	Opp. No. AMD-225190	M/s. Glenmark Pharmaceuticals Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Chemonix India Pvt. Ltd., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	868455/05	Opp. No. AMD-194297	M/s. Navin Saxena Research & Technology Pvt. Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Unison Pharmaceuticals, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 19.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	833091/16	Opp. No. AMD-197876	M/s. L. Bahadur Chand Munjhal Foundation, Ludhiana / M/s. Worldwide Registration Bureau, New Delhi V/S M/s. Better Career Management, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	882559/14	Opp. No. AMD-233152	M/s. Lall & Sethi, New Delhi V/S M/s. Golden Time, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			/ M/s. Jasani & Company, Rajkot			
--	--	--	------------------------------------	--	--	--

DATE OF HEARING 20.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	790389/21	Opp. No. AMD-206896	M/s. Mare Enterprises Pvt. Ltd., Delhi / M/s. Delhi Registration Service, New Delhi V/S M/s. Mudrika Ceramics India Ltd., Baroda / M/s. Y. J. Trivedi & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	882165/07	Opp. No. AMD-190763	M/s. Jitendra Industries, Pali-Marwar / M/s. G. D. Bansal, Jaipur V/S M/s. Ashish Industries, Jalore / M/s. Agrawal & Company, Jodhpur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 21.11.2013

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	830665/30	Opp. No. AMD-175847	M/s. Kaira District Co- Operative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad V/S M/s. Aaradhana Pulse Mill, Vadodara	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	1257174/17	Opp. No. AMD-237245	M/s. Patanjali Associates, New Delhi V/S M/s. Karni Trade Marks, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-05
----	------------	------------------------	--	---------------	---	---------------------

DATE OF HEARING 22.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	886734/30	Opp. No. AMD-719162	M/s. The Gujarat Tea Depot Co., Ahmedabad / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Patel Enterprise, Sanand	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	721068/30	Opp. No. AMD-198803	M/s. Kasturi Agro Industries, Pune / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Mayur Trading Company, Valsad / M/s. N. N. Prajapati, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	721068/30	Opp. No. AMD-198251	M/s. Mayur Chai Company Private Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Mayur Trading Company, Valsad / M/s. N. N. Prajapati, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 25.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	1559677/30	Opp. No. AMD-744251	M/s. Induben Khakharawala & Co., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Daxaben Rasiklal Halvawala, Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	721241/29	Opp. No. AMD-195044	M/s. K. S. Oils Limited, Morena / Mr. Lalji Advocates, Delhi V/S M/s. Shree Seco Ltd., Jaipur / Mr. G. D. Bansal, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 26.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	612627/30	Opp. No. AMD-194933	M/s. Shree Bhagwati Flour Pvt. Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on IP
2.	600762/30	Rect. No. AMD-201368	M/s. Shree Bhagwati Flour Pvt. Ltd., Ahmedabad V/S Bhagwati Flour Milling Pvt. Ltd., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-26

DATE OF HEARING 27.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	855288/32	Opp. No. AMD-205512	M/s. Lall & Sethi, New Delhi V/S M/s. Yash Beverages, Vansda / M/s. M. P. Mirchandani & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	863550/24	Opp. No. AMD-195239	M/s. Vardhman Spinning & General Mills Ltd., Ludhiana / M/s. Delhi Trade Mark Company, New Delhi V/S M/s. Vardhman Fabric Pvt. Ltd., Surat / M/s. M. P. Mirchandani & Co., Mumbai	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16

DATE OF HEARING 28.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	641495/29	Opp. No. AMD-206317	M/s. Kochar Brother Rice Mills, Amritsar / M/s. Grover & Associates, Delhi V/S M/s. Shree Damodar Oils Mills, Jasdan / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	641495/29	Opp. No. AMD-202089	M/s. National Export Industries, Rajkot / Mr. Kirankumar J. Jasani, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 & IP

			V/S M/s. Shree Damodar Oil Mills, Jasdan / M/s. Y. J. Trivedi & Co., Ahmedabad			
--	--	--	---	--	--	--

DATE OF HEARING 29.11.2013

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks ; if any
1.	1579520/08	Opp. No. AMD-740510	M/s. Taheri Industries, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Golden Industries, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
2.	662133/03	Opp. No. AMD-716669	M/s. Remfry & Sagar, Gurgaon V/S M/s. Shashi Industries, Bhavnagar / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
